NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1422/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES:

Sphere Steel

V/s.

Anushka Moulds & Dies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Adv. Rishikesh O. Chinderkar For Petitioner

ORDER

T.C.P. No. 1422/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. The name of the IRP yet to be proposed.
- The Petitioner is directed to intimate the next date of hearing to the 3. Respondents. The Respondents are not attending the proceedings although as per the statement of the Learned Counsel of the Petitioner duly communicated the date of hearing. Under the circumstances the Directors of the Respondent Company to be present in person on the next date of hearing.
- This Order is to be communicated to the Respondents by the Learned Counsel of the Petitioner. Adjourned to 10.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

M.K. SHRAWAT Member (Judicial)

07.12.2017

Aah